Disposal of cases under National Green Tribunal

- 2522. SHRI VIVEK GUPTA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- whether the National Green Tribunal is disposing off the cases pending (a) before it, within a time limit of 6 months as mandated by the relevant act;
- (b) the number of cases filed and the number of cases the Tribunal has disposed off so far, State-wise; and
- (c) the number of cases in which compensation to be paid was ordered by the Tribunal and the number of cases in which such compensation was paid to all concerned, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) As per the information received from National Green Tribunal (NGT), all endeavours have been made for disposal of the cases by the Tribunal within the time limit of 6 months and most of the cases have been disposed off within that time.

The total number of cases including transferred cases, appeals and application and the disposal of the cases by the NGT is as under:

367 Total filing

Total disposal 171

196 Pendency

One (1)* (c)

Compliance of pollution control norms by distilleries

- 2523. DR. T.N. SEEMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- whether the distilleries are one of the major source of pollution in the (a) country;

^{*}No information regarding execution of order.